GOVERNMENT OF INDIA SHIPPING LOK SABHA

STARRED QUESTION NO:265 ANSWERED ON:10.02.2014 LAND POLICY FOR MAJOR PORTS Majhi Shri Pradeep Kumar;Sugumar Shri K.

Will the Minister of SHIPPING be pleased to state:

(a) whether the Government has formulated/approved new policy guidelines for major ports in the country to leverage their land resources for commercial benefit;

(b) if so, the details thereof along with the salient features of the policy;

(c) whether the Government has invited comments of various stakeholders before finalisation of the new policy guidelines;

(d) if so, the details thereof; and

(e) the extent to which the capacity of various ports is proposed to be augmented, port-wise?

Answer

MINISTRY OF SHIPPING (SHRI G. K. VASAN)

(a)to(e):A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 265 FOR ANSWER ON 10THFEBRUARY, 2014 RAISED BY SHRI PRADEEP MAJHI AND SHRI SUGUMAR K REGARDING LAND POLICY FOR MAJOR PORTS.

(a) to (d) : Yes, Madam. The new policy intervention by Ministry of Shipping in the form of 'Policy Guidelines for Land Management by Major Ports, 2014' was formulated by Ministry of Shipping after extensive consultation with various stakeholders and was approved by the Union Cabinet on 02.01.2014. The said Policy Guidelines will provide a framework for the Major Ports, to lease out and to license land held by them and all other associated transactions associated with land. The salient features of the policy are:-

i) Dominant method of allotment of land is through a transparent tender-cum-auction mechanism;

ii) Special dispensation provided for security agencies, government departments, statutoryagencies, Central and State Public Sector Undertakings and for PPP Projects;

iii) Concessional regime of providing upto 75% discount on allotment of land to agencies engaged in essential port services and core security functions and also for government schools and colleges have been provided for;

iv) The valuation of the land is linked with market value and is to be notified by Tariff Authority of Major Ports(TAMP);

v) The Policy also provides for pro-active disclosure mechanisms and transparency in land related transactions.

(e) There are 30 capacity augmentation projects which are targeted in the current year in the Major ports involving an investment of Rs. 26405.50 crores and entailing a capacity addition of 282MTPA. Port-wise breakup of capacity augmentation projects are enumerated hereunder:-

- Sl. No. Name of the Port Capacity (in MTPA) Vishakapatnam 33.27 1. Kandla 2. 84.62 3. VOCPT 12.27 Cochin 0.3 Kolkata 37.7 4. 5. 22 Ennore 6. New Mangalore 6.00 7 Jawaharlal Nehru 76.64 8. Paradip 3.00 Chennai 5.00 9.
- 10.
- 11. Murmagao 0.2